

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'G' NEW DELHI**

**BEFORE SHRI G.D. AGRAWAL, HON'BLE PRESIDENT
&
SHRI K.N. CHARY, JUDICIAL MEMBER**

**ITA No.-1348/Del/2015
(Assessment Year: 2010-11)**

Shalimar Town Planners (P) Ltd. M-11 Middle Circle, Connaught Circus, New Delhi. PAN No. AABCS5851R	vs	DCIT Central circle-32, New Delhi.
APPELLANT		RESPONDENT
Assessee by		Sh. Pradeep Kaushik, Asstt. Manager
Revenue by		Sh. S.S. Rana, CIT DR

Date of Hearing	11.07.2018
Date of Pronouncement	11.07.2018

ORDER

PER K. NARSIMHA CHARY, J.M.

This is an appeal by the Assessee against the order dated 21.11.2014 of Ld. Commissioner of Income Tax (Appeals)- XXX, ("Ld. CIT(A)) New Delhi relating to AY 2010-11.

2. When this matter is called today, Ld. AR filed a letter enclosing the order dated 09.02.2015 passed u/s 250 of the Income Tax Act, 1961 ("the Act") by the Ld. Assessing Officer ("Ld. AO"). It is submitted that in the order passed by the Ld. AO pursuant to the directions given by the Ld. CIT (A), the entire addition stood deleted and the assessee is no longer aggrieved. Ld. AR, therefore, prayed permission to withdraw the appeal.

3. Heard the Ld. DR and he reports no objection.
4. In the circumstances, permission is granted and the appeal is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 11.07.2018

Sd/-

(G.D. AGRAWAL)
PRESIDENT

Dated: 11.07.2018

*Kavita Arora

Sd/-

(K. NARSIMHA CHARY)
JUDICIAL MEMBER

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

TRUE COPY

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	11.07.2018
Date on which the typed draft is placed before the dictating Member	11.07.2018
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	11.7.18
Date on which the fair order is placed before the Dictating Member for pronouncement	11.7.18
Date on which the fair order comes back to the Sr. PS/PS	11.7.18
Date on which the final order is uploaded on the website of ITAT	11.7.18
Date on which the file goes to the Bench Clerk	11.7.18
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	